

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 60077 of 2017

Sh. Suresh Chand Gupta – Director ofAppellant
Noble Chlorochem Pvt Ltd

VERSUS

Commissioner of CE & ST, RohtakRespondent

APPEARANCE:

Present for the Appellant: Sh. Naveen Bindal, Advocate

Present for the Respondent: Sh. Raman Mittal, Authorized Representative

CORAM:

HON'BLE Sh. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE Sh. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING/DECISION: 10.05.2024

ORDER

The appeal is allowed. For order, see order of date passed in
Excise Appeal No. 60074 of 2017.

(S. S. GARG)
MEMBER (JUDICIAL)

(P. ANJANI KUMAR)
MEMBER (TECHNICAL)